

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS

(With appln.(s) for exemption from filing O.T.)

Date : 29/01/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

By Post

Mr. Gaurav Agrawal, Adv. (A.C.)

For Respondent(s)

Mr. N.K. Kaul, ASG
Ms. Binu Tamta, Adv.
Mr. R.M. Bajaj, Adv.
Ms. Sushma Suri, AORUPON hearing the counsel the Court made the following
O R D E RList the matter on 14th March, 2016 for further
proceedings.(SANJAY KUMAR-I)
AR-CUM-PS(JASWINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Sanjay Kumar

Date: 2016.01.30

13:17:13 IST

Reason: